

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Anurag Multipurpose Coldstorage Private Limited
2.	Date of incorporation of corporate debtor	04/07/2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No / Limited Liability Identification No. of corporate debtor	U74900WB2013PTC195337
5.	Address of the registered office and principal office (if any) of corporate debtor	Vill Bagharpur Ramma, Post Gangadaspara Murshidabad Murshidabad WB 742303
6.	Insolvency commencement date in respect of corporate debtor	20-08-2019
7.	Estimated date of closure of insolvency resolution process	16-02-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjai Kumar Gupta IBBI/IPA-001/IP-P00592/2017-18/11045
9.	Address and e-mail of the interim resolution professional, as registered with the Board	153A, A P C Road, Kolkata 700006 Email: casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A6 Charulata, BE-8 Rabindra Pally, P.O. - Prafulla Kanan, Kolkata - 700101, Email: cirp.anurag@gmail.com
11.	Last date for submission of claims	03-09-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at.	https://www.ibbi.gov.in/home/downloads Physical Address:....NA....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED on **20-08-2019**.

The creditors of ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **03-09-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sanjai Kumar Gupta

Name: Sanjai Kumar Gupta, IRP
 Registration Number : IBBI/IPA-001/IP-P00592/2017-18/11045

Date :22-08-2019
 Place:KOLKATA